

नियमों के भ्रष्टाचार के सम्बन्ध में कोई अभ्यावेदन प्राप्त हुआ है ; यदि हाँ, तो उस पर की गई कार्यवाही का व्यौरा क्या है ; और

(ख) क्या यह सच है कि प्राक्कलन समिति द्वारा बार-बार निदेश दिए जाने पर भी अनेकों साधारण दवाइयों की खरीद प्रचलित बजार मूल्यों से बहुत ज्यादा मूल्यों पर तथा कम मात्र वाली फर्में से की जा रही है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (कुमारी सरोज खाण्डे) :

(क) और (ख) औषधों की खरीद के बारे में एक शिकायत प्राप्त हुई थी । इस मामले की जाँच की जा रही है ।

Demand for bringing the employees of Kendriya Vidyalaya Sangathan under the jurisdiction of central Administrative Tribunal

*432. SHRIMATI KANAK MUKHERJEE:

SHRI CHIMANBHAI MEHTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the employees of Kendriya Vidyalaya Sangathan have not yet been brought under the jurisdiction of Central Administrative Tribunal;

(b) if so the reasons therefor;

(c) whether All India Kendriya Vidyalaya Teachers Association has been demanding the same; and

(d) if so, the reaction of the Sangathan thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir.

(b) Kendriya Vidyalaya Sangathan being a Society under the Societies Registration Act does not automatically come under the jurisdiction of the

Central Administrative Tribunal. Section 14(2) of the Central Administrative Tribunals Act, 1985, empowers the Central Government to issue a notification for bringing the corporation/societies owned or controlled by the Government of India within the jurisdiction of Central Administrative Tribunal in regard to service matters of the employees of such bodies. No such general notification has been issued so far.

(c) and (d) There is no such representation or memorandum available on the records of the Kendriya Vidyalaya Sangathan.

Literacy rate among females in rural areas

*433. KUMARI SUSHILA TIRIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the literacy rate among females in rural areas of the country;

(b) what steps are being taken to improve the literacy among them; and

(c) what is the target date to achieve total literacy among them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER):

(a) A Statement showing the State-wise rural female literacy rate in the country is enclosed (see below).

(b) The following steps have been taken for improving the female literacy position in the country:

(i) Mobilisation of women adult learners for the Adult Education Centres in larger number;

(ii) Appointment of large number of women instructors even by relaxing the minimum qualifications;

(iii) Making arrangement for Continuing Education of such instructors so that they are equipped as good and competent instructors;

(iv) Substantial women's participation under the Mass Programme of Functional Literacy;

(v) Sizeable participation of women adult learners in Vocational and Technical Education;

(vi) Induction of women on a large scale in Mission Management;

(vii) More attention by Shramik Vidyapeeth to women workers;

(viii) Involvement of large number of voluntary agencies, especially Voluntary Agencies, working for women;

(ix) Special orientation and training of women instructors as effective agents of promoting women's equality and empowerment;

(x) Designing an Adult Education Programme for women which will be linked with imparting need-based skills,

upgradation of their existing skills and new income generating activities;

(xi) Creation and provision of opportunities for retention of literacy skills and application of this learning for improving their living conditions;

(xii) Setting up of cells in the State Directorate of Adult Education and State Resource Centres to plan and administer women's programme and encouraging their participation in condensed courses being organised by the Central Social Welfare Boards.

(c) The National Literacy Mission aims at imparting functional literacy to 80 million illiterate persons in 15—35 age-group by 1995. The focus of National Literacy Mission would be on rural areas, particularly women and persons belonging to Scheduled Castes/Scheduled Tribes.

Statement

S.No.	State/Union Territory	Rural Population
		Female
1	2	3
	INDIA@	17 96
	STATES	
1	Arunachal Pradesh	9.60
2	Andhra Pradesh	14.08
3	Bihar	10.17
4	Gujarat	24.06
5	Haryana	15.37
6	Himachal Pradesh	29.36
7	Jammu & Kashmir**	10.47
8	Karnataka	19.77
9	Kerala	64.25
10	Mizoram	49.92
11	Madhya Pradesh	8.99
12	Maharashtra	24.88
13	Manipur	25.06
14	Meghalaya	23.96

1	2	3
15.	Nagaland	30.25
16.	Orissa	18.45
17.	Punjab	27.63
18.	Rajasthan	5.46
19.	Sikkim	18.24
20.	Tamil Nadu	25.80
21.	Tripura	27.64
22.	Uttar Pradesh	9.49
23.	West Bengal	22.06
UNION TERRITORIES		
1.	Andaman & Nicobar Islands	37.07
2.	Chandigarh	33.74
3.	Dadra & Nagar Haveli	14.91
4.	Delhi	32.08
5.	*Goa, Daman & Diu	43.08
6.	Lakshadweep	41.57
7.	Pondicherry	36.30

@Excludes Assam where census could not be held owing to disturbed conditions prevailing there at the time of 1981 Census.

Goa has since become a State.

**Exclude the population of area under lawful occupation of Pakistan and China where census could not be taken.

Construction of an air strip at Hubli

*434. SHRI J. P. JAVALI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the construction of an air strip at Hubli in Karnataka has been completed; and

(b) if so, by when the Hubli-Bangalore air service is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL):

(a) No, Sir. The work of development of an air strip at Hubli by the State Government of Karnataka is in progress.

(b) Vayudoot plans to airlink Hubli during the current Five Year Plan period subject to the availability of adequate aircraft capacity and an operational airfield with required infrastructural facilities.

Committee on the functioning of ITDC units

*435. SHRI V. GOPALSAMY:

SHRI T. R. BALU:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that the ITDC management had appointed a high level committee to probe into the functioning of each of its units and to take remedial measures; and